

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4367
TO BE ANSWERED ON 11TH AUGUST, 2017
EXIT EXAMINATION FOR MBBS GRADUATES**

**4367. SHRI VENKATESH BABU T.G.:
SHRI DEVAJIBHAI G. FATEPARA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the National Medical Commission (NMC) Bill proposes an exit examination which all MBBS graduates have to clear to get practice licence;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the other steps being taken by the Government to ensure transparency and accountability in the medical education in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): Yes. In the draft National Medical Commission Bill, 2017 a national licentiate examination is provided for at the under graduate level for the Indian students passing MBBS in India and outside the country for granting license to practice as medical practitioner in India. Licentiate Exam would be an outcome based quality control mechanism instead of focusing on verification of infrastructure.

(c): Introduction of a uniform entrance examination i.e. National Eligibility cum Entrance Test (NEET) and Combined Counseling for admission to all UG/PG medical courses across the country will bring transparency and curb malpractices in the medical education.